NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)95/ BB/ 17	-	For compliance of office objections raised by registry	Rule 6 of IB	Mitcon Consultancy and Engg. Services Limited Vs Base Corporation Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		9

Petitioner

Verket's Law zone

9448258996

ORDER

Counsel for petitioner is present. He has filed Memo along with copy of Indian Postal Website track that, Notice was served on the Respondent/Corporate Debtor. M/s Argus Partner, Advocate offer to file vakalath for Respondent/Corporate Debtor and Memo is filed. For filing vakalath and for filing objections/counter time granted till 08/12/2017.

Member (T)

Member (J)